

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

IA No. 414 of 2014 in A.No.194 of 2014, IA No. 415 of 2014 in A. No. 192 of 2014, IA No. 416 of 2014 in A.No. 189 of 2014, IA No. 417 of 2014, IA No. 418 of 2014, A.No. 188 of 2014 & IA NO. 438 of 2014, IA No. 439 of 2014, IA No. 440 of 2014, A.No. 190 of 2014 & IA No. 435 of 204, IA No. 436 of 2014, IA NO. 437 of 2014, A. No. 191 of 2014 and A. No. 195 of 2014

**Dated : 17<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

**IA No. 414 of 2014 in A.No. 194 of 2014**

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta, Mr. Elangbum P.S., and  
Mr. Abhishek Upadhyaya

Counsel for the Respondent(s) : Mr. Rinku Gautam JD (HPERC)  
Mr. Anand K. Ganesan for R-2

**IA No. 415 of 2014 in A.No. 192 of 2014**

M/s SPS Steel Rolling Mills Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta, Mr. Elangbum P.S., and  
Mr. Abhishek Upadhyaya

Counsel for the Respondent(s) : Mr. Rinku Gautam JD (HPERC)  
Mr. Anand K. Ganesan for R-2

**IA No. 416 of 2014 in A.No. 189 of 2014 & IA Nos. 417 of 2014 and 418 of 2014**

M/s Asian Concrets and Cement Pvt. Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta, Mr. Elangbum P.S., and  
Mr. Abhishek Upadhyaya

Counsel for the Respondent(s) : Mr. Rinku Gautam JD (HPERC)  
Mr. Anand K. Ganesan for R-2

**A.No. 188 of 2014 & IA Nos. 438 of 2014, 439 of 2014 and 440 of 2014**

M/s Hi-Tech Industries ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta, Mr. Elangbum P.S., and  
Mr. Abhishek Upadhyaya

Counsel for the Respondent(s) : Mr. Rinku Gautam JD (HPERC)  
Mr. Anand K. Ganesan for R-2  
Ms. Meghana Aggarwal for HPERC

**A.No. 190 of 2014 & IA Nos. 435 of 2014, 436 of 2014 and 437 of 2014**

M/s Parvati Steel & Alloys ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta, Mr. Elangbum P.S., and  
Mr. Abhishek Upadhyaya

Counsel for the Respondent(s) : Mr. Rinku Gautam JD (HPERC)  
Mr. Anand K. Ganesan for R-2

**A.No. 191 of 2014**

M/s Akron India Pvt. Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta, Mr. Elangbum P.S., and  
Mr. Abhishek Upadhyaya

Counsel for the Respondent(s) : Mr. Rinku Gautam JD (HPERC)  
Mr. Anand K. Ganesan for R-2

**A.No. 195 of 2014**

M/s Himi Chemicals Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta, Mr. Elangbum P.S., and  
Mr. Abhishek Upadhyaya

Counsel for the Respondent(s) : Mr. Rinku Gautam JD (HPERC)  
Mr. Anand K. Ganesan for R-2

**ORDER**

Learned counsel for the respondent wants to file some more documents pertaining to the case during the course of day after serving copy of the same on the other side.

Post the matter on 20<sup>th</sup> November, 2014 for hearing on IAs.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*rkt/sh*